



2025:DHC:11563-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2582/2025, CM APPL. 79592/2025

HC GD MANDEEP WRESTLERPetitioner

Through: Mr. Sansar and Mr. Vinay,
Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Kushagra Kumar, SPC
Mr. Ali Mohammad (AC), Mr. Sanjay
Kumar (Insp) and Mr. S K Bharti, CISF

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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17.12.2025

C. HARI SHANKAR, J.

CM APPL. 79592/2025

1. This is an application for preponing the date of hearing of the W.P. (C) 2582/2025.
2. Learned Counsel for the petitioner submits, on instructions, that his client does not wish to prosecute these proceedings any further.
3. The writ petition is dismissed as withdrawn.
4. The application also stands disposed of.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 17, 2025/dsn